

**GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2528  
ANSWERED ON 13<sup>TH</sup> MARCH, 2025**

**ADDRESSING ROAD ACCIDENTS DUE TO DRIVER DROWSINESS**

**2528. SHRI RAJKUMAR CHAHAR:**

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS**

सड़क परिवहन और राजमार्ग मंत्री

**be pleased to state:**

- (a) whether the Government is aware that driver drowsiness and sleepiness are major contributors to road accidents;**
- (b) if so, whether specific data is collected by the Transport Research Wing in this regard, if so, the details thereof and if not, the reasons therefor;**
- (c) whether the lack of any data on drowsy driving-related accidents impede effective policy interventions, if so, the details thereof;**
- (d) whether the Government plans to collect and analyze data on accidents caused by driver drowsiness to take targeted measures, if so, the details thereof; and**
- (e) the year until which the data of road accidents due to drowsiness and sleepiness was collected and provide the reasons for discontinuing the same?**

**ANSWER**

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS**

**(SHRI NITIN JAIRAM GADKARI)**

**(a) to (e) Government publishes “Road Accidents in India” annually based on data received from States/ UTs. As per the data received from the States/UTs, road accidents occur due to multiple causes such as over speeding, use of mobile phone, drunken driving/consumption of alcohol and drug, driving on wrong side/ lane indiscipline, jumping red light, non-use of safety devices such as helmets and seat belts, vehicular condition, weather condition, road condition, etc. As per the**

**Report for the year 2022, around 78% of road accidents were caused due to drivers' fault.**

**Government has constituted a Committee to review the formats for reporting of road accident by the State/UT Police Departments for the annual publication. The Committee included experts from IIT-Delhi, IIT-Kharagpur, World Health Organization (WHO), senior officers from Police and Transport Departments of States and other stakeholders.**

**The Committee recommended a revised set of accident Recording Formats for furnishing of data by the States/UTs. All the States/UTs were requested to furnish the annual road accident data in the new Reporting Formats with effect from calendar year 2017. The revised set of formats do not include provisions for reporting accidents caused by driver fatigue, drowsiness, or sickness.**

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